S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (of cases randor allocated)
L	TIS HAZARI COURT	CENTRAL	SH. SANJEEV KUMAR AGGARWAL DISTRICT JUDGE (COMMERCIAI COURT)-01	,784	CS DJ	0
					CS (COMM)	9
					OMP (I) Comm	4
					Misc. DJ	4
					Execution (Comm)	4
2	TIS HAZARI COURT	CENTRAL	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	785	CS (COMM)	7
					OMP (I) (COMM)	8
					EXECUTION	5
3	TIS HAZARI COURT	CENTRAL	MS. ILLA RAWAT	786	CS (COMM)	10
					OMP (I) Comm	2
					TRANSFER OUT	1
					RESTORE	1
					RBT	2
Ļ	TIS HAZARI COURT	CENTRAL	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	787	CS (COMM)	6
					EX. (COMM)	1
					M-EX	1
					OMP (I) (COMM)	12
	TIS HAZARI COURT	CENTRAL	SH. MANOJ KUMAR DISTRICT JUDGI (COMMERCIAL COURT)-05	788	CS (COMM)	3
					EXECUTION (COMM)	1
					OMP (I) (COMM)	1
•	TIS HAZARI COURT	CENTRAL	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	57 8 9	CS(COMM)/OMPi/EXECUTION /ARBT./MISC. DJ	17
,	TIS HAZARI COURT	CENTRAL	SH. MUKESH KUMAR GUPTA DISTRICT JUDGE, COMMERCIAI COURT-07		CS(COMM) +COUNTER CLAIM	12

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				OMP(I) COMM + OMP(COMM)	10
				EXECUTION +MISC EX.	3
				CONTEMPT PETITION	-
8	TIS HAZARI COURT	CENTRAL	SH. GORAKH NATH PANDEY, DISTRICTCentral JUDGE, COMMERCIAL COURT	CS(COMM)	9
				OMP (COMM)	1
				EXECUTION (COMM)	9
				MISC. DJ	1
				OMP (I) (COMM)	7
9	TIS HAZARI COURT	CENTRAL	SH. DEEPAK GARG, DISTRICT JUDGE,Central COMMERCIAL COURT-09	E-FILLED	20
				TRANSFER RECEIVED	3
10	TIS HAZARI COURT		SH. AJAY PANDEY, DISTRICT JUDGE,Central COMMERCIAL COURT	CIVIL	0
11	TIS HAZARI COURT		SH. S.S RATHI, DISTRICT JUDGE, Central COMMERCIAL COURT	Total cases e-filed in the month and RBT	24
12	TIS HAZARI COURT		SH. RAVINDER BEDI, DISTRICT JUDGE, Central COMMERCIAL COURT	CS(COMM)	3
				OMP(I)COMM	2
				EXECUTION (COMM	6
				MISC DJ	5
				Ex.COMM-AWARD BY ARB.	1
				СОММ.	
13	TIS HAZARI COURT		SH. M.K NAGPAL, DISTRICT JUDGE, Central COMMERCIAL COURT	CS(COMM) +COUNTER CLAIM	15
				OMP(I) COMM + OMP (COMM)	17
				EXECUTION	8

	1	I.		MISC. DJ	2
				M13C. D5	2
TOTAL					171
14	TIS HAZARI COURT	WEST	SH. ASHUTOSH KUMAR, DISTRICT-80	cs	13
			SH. ASHUTOSH KUMAR, DISTRICT789 JUDGE (COMMERCIAL COURT)		-5
				Omp	29
				Evention	6
				Execution	0
				Misc DJ	6
15			MS. HEMANI MALHOTRA, DISTRICT790 JUDGE (COMMERCIAL COURT)-02	CS COMM	17
				ОМР СОММ	18
				EXECUTION COMM	2
				MISC DJ	3
16		WEST	SH. DIG VIJAY SINGH, DISTRICT 791 JUDGE (COMMERCIAL COURT)-03	CS (COMM)	15
			CODEL (COMMERCIAL COCKI)-05		
				OPM(I)/ARBITRATION/MISC	16
				COMM	
				MISC DJ	1
				EXECUTION	3
					Ū
17			SH. SANJAY JINDAL, DISTRICT JUDGEWest	CS (COMM)	15
-/			(COMMERCIAL COURT)		13
				Execution (comm)	5
				OMP (I) (COMM)	17
				MISC. DJ	1
18			SH. AJAY GUPTA, DISTRICT JUDGEWest (COMMERCIAL COURT)	CS (COMM.)	10
				EX (COMM)	3
				OMP(I)(COMM)	23
19			SH. NARESH KUMAR MALHOTRA, West	CS(COMM)	12
			DISTRICT JUDGE (COMMERCIAL COURT)		
				OMP(I)(COMM)	22
					22
				EXECUTION (COMM)	2
TOTAL					239

20	PATIALA HOUSE COURT	NEW DELHI	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	4	CS(COMM)	24
					TRADE MARK	7
					ARBITRATION U/S 9	4
					ARBITRATRATION U/S 34	9
					OTHER ARBITRATION CASES	3
					MISC. DJ/ COUNTER CLAIM	5
					EXECUTION(COMM)	4
21			SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	24	CS (COMM)	17
					EX(COMM)	8
					OMP (I) (COMM)	6
					ARB. A	1
22			SH_VINEFTA GOVAL_DISTRICT_HIDGE		SUIT FOR RECOVERY	28
_			SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		JOH FOR ALCOVERT	20
					SUIT FOR TRADEMARKS	1
					EXECUTION PETITION	9
					APPLICATION U/S 151 CPC	3
					APPEAL U/S 37 OF ARBITRATION & CONCILIATION ACT	1
					PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	5
TOTAL						135
23	SAKET COURT	SOUTH	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	614	CS (COMM)	7
					EX. COMM.	1
					OMP COMM.	1
					OMP (I) COMM.	184
24	SAKET COURT	SOUTH	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	503	CS (COMM)	8
				503	EX. COMM.	2
				503	OMP COMM.	1

30 Saket COURT 14 RESTORE 30 Saket COURT SH. AJAY KUMAR JAIN 20 Commercial Suit, Petition and Conciliation Act & Execution Petition 0 31 Saket COURT MS. ANU GROVER BALIGA 21 Commercial Suit, & Execution Petition 16 32 Saket COURT SH. BHUPESH KUMAR 21 Commercial Suit, & Execution Petition 16 33 Saket COURT SH. BHUPESH KUMAR 22 Commercial Suit, & Execution Petition 15 34 Saket COURT MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT) Commercial Suit, & Execution Petition 23 35 Saket COURT MS. NIFJA BHATA, DJ(Digital)-07SOUTH EAST DISTRICT, JUDGE(COMMERCIAL COURT) CS (COMM)-05 EX-06-MISS DJ -03 13 35 Saket COURT SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT) CS (COMM)-05 EX-06-MISS DJ -03 13		1		503	OMP (I) COMM.	181
36 SAME COURT Solution Counter State And State Philon Solution Counter State And State And State And State And State Philon Solution Counter State And S						
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36 54 OMP (I) COMM. 252 36 Image: State of the stat				614	EX. COMM.	5
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77 NIL LORESH KUMAR SHARMA, DISTRICT SOURT) 1 OMP COAM. 1 77 NIL LORESH KUMAR SHARMA, DISTRICT SOURT) 10 10 77 Secondaria Secondaria 10 100 DISTRICT SOURT) 100 10 101 Secondaria 10 102 OMP COMM. 2 103 Selet COURT Secondaria Secondaria 13 Selet COURT SIL ALL SINGH, DISTRICT JUDGE Secondaria Commercial Sett, Decision Petition 0 13 Selet COURT SIL ALL SINGH, DISTRICT JUDGE Commercial Sett, Rescuta Petition 0 13 Selet COURT SIL ALL SINGH, DISTRICT JUDGE Commercial Sett, Rescuta Petition 0 14 Secondaria Secondaria 0 0 15 Selet COURT SIL BHUPESH KUMAR 10 10 16 Secondaria Secondaria 20 0 17 Secondaria Secondaria 20 0 18 Selet COURT SIL BHUPESH KUMAR 10 10 19 Selet COURT SIL BHUPESH KUMAR 20 Commercial Sett, Rescutan Petition and Condition	26			GH,503	CS (COMM)	10
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27 Image: State Court in the image: Stat					OMP COMM.	1
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Image: Solution of the second seco	27		DISTRICT JUDGE(COMMERC	MA, IAL	CS (COMM)	10
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28 Saket COURT SOUTH-EAST SH. LAL SINGH, DISTRICT JUDGE COMMERCIAL 16 29 Saket COURT MS. NEELAM SINGH, DISSTRICT JUDGE COMMERCIAL 29 + for RESTORE 30 Saket COURT 14 Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition 0 31 Saket COURT MS. ANU GROVER BALIGA 21 Commercial Suit, Execution Petition 16 32 Saket COURT SH. BHUPESH KUMAR 21 Commercial Suit, Execution Petition 15 33 Saket COURT MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT) 23 Petition V/s. 34 of Arbitration and Conciliation act & Execution Petition 15 34 Saket COURT MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT) 30 23 34 Saket COURT Sh. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT) 39 CS (COMM)-o5 EX-06-MISS DJ - 0 OMF (COMM-2, AR B1 (COM)- 13					OMP (I) COMM.	171
a9 Saket COURT NS. NEELAM SINGH, DISSTRICT JUDGE 14 COMMERCIAL 29 + (02 30 Saket COURT 14 Commercial Suit, Petition U/S, 34 of Arbitration and Conciliation Aet & Execution Petition 0 31 Saket COURT MS. ANU GROVER BALIGA 21 Commercial Suit, & 16 16 32 Saket COURT SH. BHUPESH KUMAR 21 Commercial Suit, & 16 16 33 Saket COURT SH. BHUPESH KUMAR 22 Petition U/S, 34 of Arbitration and Conciliation Aet & Execution Petition 15 33 Saket COURT MS. NIFIA BHARIHOKE, DISTRICT 23 Petition U/S, 34 of Arbitration and Conciliation Aet & Execution Petition 23 34 Saket COURT MS. NIFIA BHARIHOKE, DISTRICT 30 Commercial Suit, Execution Petition 23 35 Saket COURT SH. RAJ KUMAR TRIPATHI, DISTRICT 39 CS (COMM)-o5 EX-06-MISS D) 13	TOTAI					931
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giSaket COURTMS. ANU GROVER BALIGAPetition u/s. 34 of Arbitration and Conciliation Act & Execution Petition32Saket COURTMS. ANU GROVER BALIGA21Commercial Suit, & Execution Petition1632Saket COURTSH. BHUPESH KUMAR22Commercial Suit, and Execution Petition1533Saket COURTMS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)Commercial Suit, and Execution Petition2334Saket COURTMS. NIFJA Bhatia, DJ(Digital)-07SOUTH EAST DISTRICT, JUDGE(COMMERCIAL COURT)30Commercial Suit, and Execution Petition35Saket COURTSH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)39CS (COMM)-05 EX-06-,MISS DJ (COM)-013	29	Saket COURT	MS. NEELAM SINGH, DISSTRICT JUE		COMMERCIAL	29 + (02 RESTORED)
32 Saket COURT 21 Execution Petition 33 Saket COURT 22 Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition 15 33 Saket COURT MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT) 23 Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition 23 34 Saket COURT Ms. Nirja Bhatia, DJ(Digital)-07SOUTH EAST DISTRICT, UDISTRICT, Saket COURT 30 Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition 23 35 Saket COURT Ms. Nirja Bhatia, DJ(Digital)-07SOUTH EAST DISTRICT, UDISTRICT,	30	Saket COURT	SH. AJAY KUMAR JAIN	20	Petition u/s. 34 of Arbitration and Conciliation Act &	0
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JUDGE(COMMERCIAL COURT) Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition 34 Saket COURT Ms. Nirja Bhatia, DJ(Digital)-07SOUTH EAST DISTRICT, 30 35 Saket COURT SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT) CS (COMM)-05 EX-06-,MISS DJ -0 OMP (COMM-2, AR B I (COM)-2)	32	Saket COURT	SH. BHUPESH KUMAR	22	Petition u/s. 34 of Arbitration and Conciliation Act &	15
34 Saket COURT Ms. Nirja Bhatia, DJ(Digital)-07SOUTH EAST DISTRICT, 30 35 Saket COURT SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT) CS (COMM)-05 EX-06-,MISS DJ -0 OMP (COMM-2, AR B I (COM)- 13	33	Saket COURT	MS. NEERA BHARIHOKE, DISTR JUDGE(COMMERCIAL COURT)		Petition u/s. 34 of Arbitration and Conciliation Act &	23
JUDGE(COMMERCIAL COURT) 39 -0 OMP (COMM-2, AR B I (COM)-	34	Saket COURT	Ms. Nirja Bhatia, DJ(Digital)-07SOU EAST DISTRICT,		Execution Petition	
	35	Saket COURT			-0 OMP (COMM-2, AR B I	13
	TOTAI					114

36	KARKARDOOMA	EAST	SH. PITAMBER DUTT, DISTRICT JUDGH (COMMERCIAL COURT)	209	CS(COMM-74)	15
37	KARKARDOOMA	EAST	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	101	CS(COMM-74)	14
				101	OMP(COMM-73)	2
TOTAL						29
38	KARKARDOOMA	North-East	SH. SANJEEV KUMAR MALHOTRA DISTRICT JUDGE (COMMERCIAL)-01	74	CS (COMM)	10
					MISC. DJ	3
					EXECUTION PETITON	9
Total				1 1		22
39	KARKARDOOMA	SHAHDARA	SH. BRIJESH KUMAR GARG	57	CS(Comm)	12
					EXECUTION	4
					MISC.DJ CASE	1
					OMP(I)COMM	3
40			MS. KIRAN BANSAL	56	CS(Comm)	13
				56	EX COMM	2
					MISC DJ	1
					MISC DJ	1
41			SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	r	CS(Comm)	15
					EXECUTION	3
					MISC.DJ CASE	1
					OMP(I)COMM	7
42			Sh. Pawan Kumar Matto DJ (COMM-04)		RESTORED/RBT CS(COMM)	3
42			Sii. Fawaii Kuilar Matto D5 (COMM-04)		OMP(COMM)	0
					OMP(I) COMM	0
					Ex	0
					Mis Case	0
Total	l					79

43	Rohini Court	North-West	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	758	CS(COMM)	35
					ОМР	60
					MISC DJ	3
					EX	4
44	-		SH.VINOD YADAV	759	CS(COMM)	37
	-				OMP	32
					MISC DJ	
					MISC DJ	4
					EX	13
Total	1					188
45	Rohini Court	North	SH. AMIT KUMAR, DISTRICT JUDGE,	760	CS(COMM.)	49
			COMMERCIAL COURT			
						_
					OMPi(COMM)& OMP (Comm)	7
					EXECUTION	13
					Misc. Application DJ	4
46		North	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)		CS(COMM.)	24
					OMPi(COMM)& OMP (Comm)	18
					EXECUTION	4
					MISC DJ	4
Total						123
					05 (2010)	
47	DWARKA COURTS	SOUTH WEST	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	603	CS (COMM)	13
					OMP (COM)	0
					OMP (I) (COMM.)	0

	GRAND TOTAL		2031
TOTAL			52
	509	OMP (I) (COMM.)	1
20	SH. RAKESH PANDIT, DISTRICT509 JUDGE, COMMERCIAL COURT-04	CS (COMM)	13
		EX COMM AWARD	2
		OMP (COM)	1
19 DWARKA COURTS	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	514 CS (COMM)	15
		OMP (I) (COMM.)	0
		OMP (COM)	0
8 DWARKA COURTS	SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	513 CS (COMM)	7
		COUNTER CLAIM	0